

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 06.09.2016
Court No. : 7
Item No. : 2

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 37457 OF 2013
WITH PRAYER FOR INTERIM RELIEF

M/S KROWN AGRO FOODS P. LTD.

...PETITIONERS

VERSUS

STATE OF U.P.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 10.05.2016 when the Court was pleased to pass the following order:

“On the request of learned counsel for the petitioner, the matter is adjourned.

List the matter in the month of September, 2016.”

It is submitted that Mr. R.P. Mehrotra, Advocate has filed vakalatnama & memo of appearance and counter affidavit on behalf of the sole respondent. (copies already included in SLP Paper Books).

It is further submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 05th day of September, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Binu Tamta, Advocate

Mr. R.P. Mehrotra, Advocate

Mr. Amit Kumar, Advocate.

Mr. Sanjeev Agarwal, Advocate.

ASSISTANT REGISTRAR